

[*Sh. P. Namgayal*]
objection. What I mean is that he is not told about all the five objections at the same time. Had he been told about all the objections at one time his money and time would have been saved. Thus, these corporations have become big dens of corruption.

The Jammu and Kashmir Financial Corporation is running at a great loss at present. In Jammu and Kashmir, there is a tendency that somehow you manage to get a loan and then misappropriate it.....(*Bell*) I am just going to conclude. No attention is paid towards realisation of loan.

Therefore, I want to say that attention should be paid towards this aspect as Shri Dogra had also very rightly pointed out, citing a case, that the loan is sanctioned on communal consideration and, as such, the people belonging to minorities find it difficult to get loans. He has also said that seven persons had applied for loans, of whom six persons belonged to one community and they were sanctioned loan immediately but seventh was not sanctioned loan until he went to the Deputy Chief Minister with a complaint. Thus, discrimination is made even in sanctioning loans. In these circumstances, I request the hon. Finance Minister

to order a thorough probe into the working of these corporations. I had brought the deeds of these Financial Corporations to your notice earlier also because you finance them. Such activities in these Corporations also take place at political level. I had drawn your attention to their working two years ago also. Today, I shall again request you that in view of these circumstances, you may review their financial position and ensure that the deserving people get the loan and assistance.

17.59 hrs.

BUSINESS ADVISORY COMMITTEE

Eighth Report

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT): I beg to present the Eighth Report of the Business Advisory Committee.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, July 24, 1985 | Sravana 2, 1907 (Saka).